

ments to take action against those found indulging in any gambling activities.

As far as Government of India are concerned, complaints, if any received, are passed on to the concerned State Government for appropriate action.

Special Clerical Grade Examination held by Staff Selection Commission

4201. SHRI DILEEP SINGH BHURIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether some candidates have been issued letters of appointment who got through in special clerical Grade examination and typing test held by Staff Selection Commission on 18 December, 1983;

(b) if so, the reasons why some candidates whose names were forwarded by the Minister of External Affairs to Department of Personnel and A. R. for the said examination have not been issued letters of appointment although they have also qualified in the written examination as well as in the typing test; and

(c) the reasons for delay and the time by which letters of appointment are likely to be issued ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) No, Sir.

(b) Does not arise as they were not deemed to have fulfilled certain conditions for appointment.

(c) Matter has been taken up with Deptt. of Personnel and Administrative Reforms.

Publication of Rabindra Rachanabali

4202. SHRI SATYAGOPAL MISRA : Will the Minister of CULTURE be pleased to state :

(a) whether there is any proposal under consideration of Government to publish low priced edition of Rabindra Rachanabali in Bengali;

(b) if so, the details therefor; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) and (c). Does not arise.

Trial of Hijackers in Pakistan

4203. SHRI KAMAL NATH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether in regard to the trial of hijackers of Indian Airlines Planes being held in Pakistan, Government propose to send any witnesses; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) and (b). In response to a request by the Government of Pakistan, five crew members of the Indian Airlines aircraft which was hijacked to Lahore on September 29th, 1981, arrived in Pakistan on the 17th April, 1985 to appear as prosecution witnesses at the trial of the hijackers of the aircraft, currently taking place at Lahore.

Plantation of Eucalyptus

4204. SHRIMATI KISHORI SINHA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have seen the report in the 'Economic Times' of March 30, 1985 that there is danger of lands turning into deserts if eucalyptus is planted under social forestry schemes;

(b) if so, its reaction thereto; and

(c) whether this species is proposed to be withdrawn and others like su-babul introduced on a wide scale ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) and (c). Guidelines have been issued to the States/Union Territories to the effect that a culture of mixed species of indigenous origin should be preferred to monoculture.